

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2520
ANSWERED ON:12.03.2010
MISUSE OF DUTY CONCESSION IN SEZS
Thomas Shri P. T.

Will the Minister of FINANCE be pleased to state:

(a) the details of instances of violation of duty and tax concessions in Special Economic Zones (SEZs) which come to the notice of the Government alongwith amount involved therein during the last three years; and

(b) the steps taken in regard thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) & (b): The information is being collected and will be laid down on the Table of the House.